

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 135 of 2014

Dated: 23rd September, 2014

Kerala State Electricity Board

...Appellant(s)

Versus

Kerala State Electricity Regulatory Commission

...Respondent(s)

ORDER

The Bench has not assembled today.

As agreed by the parties, post the matter on **17.10.2014.**

COURT MASTER